

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 20TH MARCH, 2007 AT 9.30 A.M.

I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. LEGISLATIVE BUSINESS

1. The Punjab Labour Welfare Fund (Haryana Amendment) Bill, 2007. - A MINISTER - to introduce the Punjab Labour Welfare Fund (Haryana Amendment) Bill;
- to move that the Punjab Labour Welfare Fund (Haryana Amendment) Bill be taken into consideration at once;
- Also to move that the Bill be passed.
2. The Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Haryana Amendment Bill, 2007. - A MINISTER - to introduce the Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Haryana Amendment Bill;
- to move that the Punjab Industrial Establishments (National and Festival Holidays and Casual and Sick Leave) Haryana Amendment Bill be taken into consideration at once;
- Also to move that the Bill be passed.
3. The Haryana Local Area Development Tax (Amendment) Bill, 2007. - A MINISTER - to introduce the Haryana Local Area Development Tax (Amendment) Bill;
- to move that the Haryana Local Area Development Tax (Amendment) Bill be taken into consideration at once;
- Also to move that the Bill be passed.

III. BUDGET FOR THE YEAR 2007-2008.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2007-2008.

CHANDIGARH :

SUMIT KUMAR

THE 19TH MARCH, 2007.

SECRETARY.